

NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY ----MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.10.2017 AT 10.30 AM

CP(IB) No.49/7/HDB//2017
United Seamless Tubular Private Limited
Indian Bank
United Seamless Tubular Private Limited
7 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
1. Mcharleemor	Advoct	9963322099	Conjus
VKSANTH	Ad vocal	9908011292	Ey Mo

Heard Mr. K. Mohan Kumar and Mr.V.K. Sajith learned counsel for the petitioner. New IRP appointed by separate order. Post the CP after 3 weeks. Post the case on 03.11.2017.

Member (Technical)

Member (Judicial)